

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st of February, 2024

No.HC.VII-08/2024/1312/A. Shri Satya Nath Sarma, Presiding Officer, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati is transferred and posted as District & Sessions Judge, Hojai vice Shri Aditya Hazarika transferred.

Shri Sarma will hand over charge of his Court and office to the Member, MACT No. 2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1313/A. Shri Aditya Hazarika, District & Sessions Judge, Hojai is transferred and posted as Legal Remembrancer cum Secretary, Judicial Department, Government of Assam vice Shri Romen Baruah transferred.

Shri Hazarika will hand over charge of his Court and office to the Chief Judicial Magistrate, Hojai and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1314/A. Shri Romen Baruah, Legal Remembrancer cum Secretary, Judicial Department, Government of Assam is transferred and posted as District & Sessions Judge, Morigaon vice Shri Nayan Shankar Baruah transferred.

Shri Baruah will hand over charge of his office to Shri Bidyut Medhi, Joint Secretary, Judicial Department, Government of Assam and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1315/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Nayan Shankar Baruah, District & Sessions Judge, Morigaon, an Officer of Grade-I, of Assam Judicial Service, as Registrar (Administration), Gauhati High Court Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Pijush Pratim Bairagi transferred.

Shri Baruah will hand over charge of his Court and Office to the Addl. Sessions Judge cum Special Judge, POCSO, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1316/A. Shri Pijush Pratim Bairagi, Registrar (Administration), Gauhati High Court Guwahati is transferred and posted as Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati vice Shri Biswajit Chakraborty already transferred.

Shri Bairagi will hand over charge of his Office to the Registrar General, Gauhati High Court Guwahati and proceed to join his new assignment immediately.


21/02/24